

Seventeenth Loksabha

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Title: Introduction of the Constitution (Amendment) Bill, 2020 (Amendment of Article 312).

**SHRI GOPAL SHETTY (MUMBAI-NORTH):** Sir, I beg move for leave to introduce a Bill further to amend the Constitution of India.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

*The motion was adopted.*

**SHRI GOPAL SHETTY :** Sir, I introduce the Bill.